



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title: Extension of deadline for the submission of comments/responses on draft corporate agency regulations.

Reference No.:

Date: 13/04/2015

Extension of deadline for the submission of comments/responses on draft corporate agency regulations.

Insurance Regulatory and Development Authority of India

Intermediaries Department

This is further to the Exposure Draft on the proposed IRDAI(Registration of Corporate Agents) Regulations, 2015 published on our website on 31st March, 2015 seeking comments/views of all stakeholders by 10th April, 2015.

The Authority has received requests from some stakeholders requesting for extension of time for furnishing their comments. The requests have been examined and the competent authority has agreed to extend the time upto 24th April, 2015 for submission of comments/views on the Exposure Draft.

(Randip Singh Jagpal)

Sr. Joint Director